

8

25.7.2000

none for the applicant.
Sh. Hemant Gupta, lawyer counsel for
Sh. M. Raju, counsel for respondents 1 and 2.
Sh. P. V. Cella, counsel for respondents 3 & 8.

Reply not
filed.
21/8/00

Learned counsel for respondents
nos. 1 and 2 took some more time to file
reply. Learned counsel for respondents
nos. 3 and 8 does not want to file any
reply to show cause at this stage.
May be listed for admission on
18.9.2000.

(Signature)

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

(Signature)
S. K. Agarwal
Member (Judicial)

18/9/2000

none present for the applicant even in
the revised list.

Unkhalatnama
filed by 2-11-00 of
9 to 16.09.2000.
21/8/00

Sh. Hemant Gupta, lawyer counsel for
Sh. M. Raju, counsel for the official respondents.
Sh. P. V. Cella, counsel for respondents nos. 3 to 8.

On perusal of the order-sheet
it appears that none was present for the
applicant on 4.9.2000, 25.7.2000 and today,
when this case was listed for admission. It
appears that the applicant has no
interest to pursue this case. Therefore
this case is dismissed as default and
for non-execution.

Received by
P. V. Cella

Recd
Hemant
21/8/2000

copy sent
to app. 22.8.00
wde 28/8/00
Ruh

(Signature)

(N. P. NAWANI)
ADMINISTRATIVE MEMBER

(Signature)
S. K. Agarwal
Member (Judicial)

21/8/2000